

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 15 of 2019**

State of Jharkhand and others... .. Appellants

Versus

Raghu Bediya ... .. Respondent

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Appellants: Mr. Jagdeesh, A.C. to S.C.-I  
For the Respondents:

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**Oral Order**  
**05/Dated: 09.09.2020**

As prayed, four weeks' time is granted to the State-appellants for removing the defects pointed out by the Office.

At the request of the learned State Counsel, let the name of Mr. Rahul Saboo, learned S.C.-I appear in the daily cause-list on behalf of the State-appellants henceforth.

**(Dr. Ravi Ranjan, C.J.)**

**(Sanjay Kumar Dwivedi, J.)**